## **HIGH COURT OF SIKKIM**

Record of proceedings

## I.A. No. 01 of 2024 IN R.F.A. No.138/2024 (Filing No...)

JAWAHAR PRASAD GUPTA ...... APPELLANT

**VERSUS** 

SUNIL KUMAR GUPTA ...... RESPONDENT

Date: 20.03.2025

CORAM:

## HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Appellant : Mr. Sudesh Joshi, Advocate,

Mr. Adarsh Gurung, Advocate.

For Respondent : Mr. A. Moulik, Senior Advocate with

Mr. Ranjit Prasad, Advocate Ms. Laxmi Khawas, Advocate

Ms. Neha Kumari Gupta, Advocate.

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- 1. This is an application for condondation of delay filed by the appellant. The learned Senior Counsel appearing for the respondent seeks time to file a response to this application. Three weeks as prayed for is granted.
- **2.** List thereafter, on 22.04.2025.

Judge

Index: Yes / No to/ Internet: Yes / No